

ITEM NO.1

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8282/2015

U.P. AVAS EVAM VIKAS PARISHAD & ANR.

Appellant(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

[ONLY IA NO. 53682/2026 IN CA NO. 8286/15 , IA NO.53714 IN CA NO. 1635/16 AND IA NO 53715/2026 IN CA NO. 1634/16 IS LISTED UNDER THIS ITEM]

WITH

C.A. No. 8286/2015 (III-A)

FOR EARLY HEARING APPLICATION ON IA 53682/2026

IA No. 53682/2026 - EARLY HEARING APPLICATION

C.A. No. 1635/2016 (III-A)

FOR EARLY HEARING APPLICATION ON IA 53714/2026

IA No. 53714/2026 - EARLY HEARING APPLICATION

C.A. No. 1634/2016 (III-A)

FOR EARLY HEARING APPLICATION ON IA 53715/2026

IA No. 53715/2026 - EARLY HEARING APPLICATION

Date : 08-09-2026 These IAs were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Mr. Harsh V. Singh, Adv.
Mr. Pankaj Singh, Adv.

Md. Shahid Anwar, AOR
Mr. Syed Rehan, Adv.
Mr. Md Shahid Anwar, Adv.
Mr. Jagannath Rao, Adv.
Mr. Ajaz Akhtar, Adv.
Mr. Mohd Ajaz Akhtar, Adv.

Mr. Mukesh Verma, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mrs. Vatsala Tripathi, Adv.
Mr. Shashank Singh, AOR

For Respondent(s) Ms. Anindita Pujari, Sr. Adv.
 Mr. Harsh Panwar, AOR
 Ms. Kavita Bhardwaj, Adv.
 Mr. Shaileswar Yadav, Adv.
 Mr. Mohd Abdullah Tehami, Adv.

Mr. Mukesh Verma, Adv.
 Mr. Shashank Singh, AOR
 Mr. Pankaj Kumar Singh, Adv.
 Mrs. Vatsala Tripathi, Adv.

Mr. Rohit Amit Sthalekar, AOR
 Mr. Siddhant Singh, Adv.

Mr. Sunny Choudhary, AOR
 Mr. Abhish Kumar, AOR

Mr. Kamendra Mishra, AOR
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Ashiwan Mishra, Adv.
 Ms. Aditi Mishra, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

IA No.53682/2026 In CA No.8286/15, IA No.53714 In CA No.1635/16 and
 IA No. 53715/2026 In CA No.1634/16

1. List the appeals, along with all the IAs, for hearing after three months before an appropriate Bench.
2. The applications for early hearing stand disposed of accordingly.

(SATISH KUMAR YADAV)
 ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
 DEPUTY REGISTRAR